implementing the programme during 1980-81. This allocation is to be shared between the Central and the State Government on 50 : 50 basis. The programme covers 25 blocks.

Food for Work Programme:

The main objective of the Food for Work Programme is to generate additional gainful employment in the rural areas and to create durable community assets so as to strengthen the rural infrastructur: The projects taken up by the Govern nent of Orissa under includ**e**d irrigation this programme works, soil conser ation and flood protection, plantation drainage and antiwater logging, school buildings, afforestation, social-forestry and plantation works, construction/improvement of roads etc. The nature of works to be taken up under the programme during 1980-81 will also be the same. During 1980-81, 12400 metric tonnes of foodgrains were a located under normal Food for Work Programme and 70,000 M.Ts. unde the special Food for Work Programme. The entire quantities of foodgrai is allocated been released.

Facilities extended to Adivasis for cultivating more land

18. SHRI PYAR LAL KHANDEL-WAL: Will the Min ister of AGRICUL-TURE be pleased to state what facilities are extended or likely to be extended specially to Adivasis for helping them to cultiva e more land in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATI(AN): The State dis ribute Governments culturable waste land and agricultural land declared surplus under the ceiling laws. Priority in allotmer t is given to landless agricultural labourers, especially to those belonging to the Scheduled Castes and the Scheduled Tribes. far, an area of 2.49 akh acres has been distributed under he revised ceiling laws to 1.48 lakh keneficiaries belonging to the Scheduled Tribes. The State Governments have been requested to accelerate the distribution of ceiling surplus lands and ensure that the possession of the allottees is not disturbed.

Under a Central sector scheme for centrol of shifting cultivation, an area of 1023 hectares was allotted to tribals in the North-Easte n Region, Andhra Pradesh and Orissa till 1978-79. Except for the Union Territories of Mizoram and Arunachal Pradesh, the scheme stands transferred to the State sector. An outlay of Rs. 26 lakhs has been earmarked for 1980-81 for this scheme in the two Union Territories.

कृषि ग्रौजारों की कीमत में वृद्धि

19. श्री हुक्सदेव नारायण यादव: क्या कृषि मंत्री यह बताने की कृषा करेंगें कि पिछले तीन वर्षों के दौरान कृषि ग्रीजारों कृषि उत्पादन में काम ग्राने वाली सामग्री तथा उर्वरकों की कीमतों में कब कब तथा कितनी-कितनी वृद्धि हुई ग्रीर केन्द्रीय सरकार द्वारा कृषि उत्पादों की कीमतों में कब-कब तथा कितनी कितनी वृद्धि की गई तथा इस वृद्धि के क्या कारण है?

†[Increase in the prices of Agricultural implements

19. SHRI HUKMDEO NARAYAN YADAV: Will the Minister of AGRI-CULTURE be pleased to state the dates and the extent of increase in the prices of agricultural implements, agricultural inputs and fertilizers together with the dates and the extent of increase in the prices of agricultural products by the Central Government in each case during the last three years and what are the reasons for the increase?]

कृषि मंत्रालय में राज्य मंत्री (श्री ग्नार ० वी ० स्वामीनाथन) : कृषि ग्रादानों तथा कृषि उत्पादों के ग्रधिप्राप्ति/समर्थन मूल्य संलग्न दो विवरणों में दिये गये है। [देखिय परिशिष्ट 115, ग्रनुपत्न संख्या 7 तथा 8] ग्रनेक कृषि उपकरण,

^{†[]} English translation.